

GOVERNMENT OF KARNATAKA



KARNATAKA LOKAYUKTA

NO: LOK/INQ/14-A/3/2012/ARE-7

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001,
Date: 28/01/2019

RECOMMENDATION

Sub:- Departmental inquiry against Sri Kamalakar, Village Accountant, Yampada Circle, Yadgir Taluk and District - Reg.

Ref:- 1) Government Order No. ಕಂಇ 150 ಬಿಡಿಪಿ 2011, Bengaluru dated 23/12/2011

2) Nomination order No.LOK/INQ/14-A/3/2012, Bengaluru dated 3/1/2012 of Upalokayukta-1, State of Karnataka, Bengaluru

3) Inquiry Report dated 24/01/2019 of Additional Registrar of Enquiries-7, Karnataka Lokayukta, Bengaluru.

The Government by its Order dated 23/12/2011, initiated the disciplinary proceedings against Sri Kamalakar, Village Accountant, Yampada Circle, Yadgir Taluk and District (hereinafter referred to as Delinquent Government Official, for short DGO) and entrusted the Departmental Inquiry to this Institution.

2. This Institution by Nomination Order No.LOK/INQ/14-A/3/2012, Bengaluru dated 3/1/2012 nominated Additional Registrar of Enquiries-3, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct Departmental Inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently, by order No. LOK/INQ/14-A/2014, dated 14/3/2014, Additional Registrar of Enquiries-1, Karnataka Lokayukta, Bengaluru was re-nominated as inquiry

officer to conduct inquiry against DGO. Again by Order No.UPLOK-1/DE/2017 dated 6/7/2017, Additional Registrar of Enquiries-7, Karnataka Lokayukta, Bengaluru was re-nominated as inquiry officer to conduct Departmental Inquiry against DGO.

3. The DGO Sri Kamalakar, Village Accountant, Yampada Circle, Yadgir Taluk and District was tried for the following charge:-

“That you, Sri Kamalakara (hereinafter referred to as Delinquent Government Official, in short DGO), while working as the Village Accountant, Yampada Circle, Yadgir Taluk and District demanded and accepted bribe of ₹2,500/- on 19/02/2009 from the Complainant Sri Basavaraj S/o. Sanna Hanamantha R/o. Yampada in Yadgir Taluk & District for verifying and sending the reports with regard to the applications of Smt. Yankamma W/o. Sanna Hanamantha, Sri Maragappa S/o Yankappa, Smt. Bheemavva W/o. Maragappa, Sri Thimmanna S/o. Jalleppa and Smt. Ramavva W/o. Thimmanna for old age pension under ‘Sandhya Suraksha Scheme’, that is for doing an official act and thereby failed to maintain absolute integrity and devotion to duty and committed an act which is unbecoming of a Government Servant and thus you are guilty of misconduct under Rule 3(1)(i) to (iii) of KCS (Conduct) Rules, 1966.”

4. The Inquiry Officer (Additional Registrar of Enquiries-7) on proper appreciation of oral and documentary evidence has held that the Disciplinary Authority has proved the charges framed against the DGO., by name Sri Kamalakara, Village Accountant, Yampada Circle, Yadgir Taluk and District to the effect that on 19/02/2009 the DGO has demanded and accepted bribe of

Rs.2,500/- from the Complainant by name Sri Basavaraj for verifying and sending the reports with regard to the applications of Smt. Yankamma W/o. Sanna Hanamantha, Sri Maragappa S/o Yankappa, Smt. Bheemavva W/o. Maragappa, Sri Thimmanna S/o. Jalleppa and Smt. Ramavva W/o. Thimmanna for old age pension under 'Sandhya Suraksha Scheme', and thereby failed to maintain absolute integrity and devotion to duty and committed an act which is unbecoming of a Government Servant and guilty of misconduct under Rule 3(1)(i) to (iii) of KCS (Conduct) Rules, 1966.


5. On re-consideration of inquiry report, I do not find any reason to interfere with the findings recorded by the Inquiry Officer. It is hereby recommended to the Government to accept the report of Inquiry Officer.

6. As per the First Oral Statement submitted by DGO, he is due to retire from service on 30/11/2029.

7. Having regard to the nature of charge (demand and acceptance of bribe) proved against DGO Sri Kamalakar, it is hereby recommended to Government to impose penalty of compulsory retirement from service on DGO Sri Kamalakar, Village Accountant, Yampada Circle, Yadgir Taluk and District.

8. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.


(JUSTICE N. ANANDA) 28/1
Upalokayukta-1,
State of Karnataka,
Bengaluru

